

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 408/2025**

IN THE MATTER OF:

Mathewkutty T.L. and Anr.

... Applicants

Vs

Delhi Pollution Control Committee & Ors.

... Respondents

I N D E X

| <u>Si. No.</u> | <u>Particulars</u> | <u>Page No.</u> |
|-----------------------|---|------------------------|
| 1. | Reply on Behalf of Respondent No. 4- District Magistrate, East, Govt. of NCT of Delhi alongwith Affidavit | 1-3 |
| 2. | ANNEXURE 1- Report received from DJB | 4-11 |

FILED BY:

NEW DELHI

DATED: 08.11.2025

(JYOTI MENDIRATTA)

Advocate for the GNCT of Delhi

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... Respondents

**REPLY ON BEHALF OF RESPONDENT NO. 4- DISTRICT
MAGISTRATE, EAST, GOVT. OF NCT OF DELHI**

MOST RESPECTFULLY SHOWETH:-

1. That this Hon'ble Tribunal has been pleased to take cognizance of the grievance raised by the applicant through a letter petition sent by Pocket – 6, Mayur Kunj Resident's Welfare Association. Vide order dated 03.09.2025 this Hon'ble Tribunal impleaded and issued notice to the answering respondent, District Magistrate, East, Govt. of NCT of Delhi Office as Respondent No. 4, amongst others and also directed to file response by way of affidavit. The relevant part of the order is reproduced hereunder:

*“3. Hence, we implead the following as respondents in this OA: - (i) Member Secretary, Delhi Pollution Control Committee
(ii) Commissioner, Municipal Corporation of Delhi
(iii) Member Secretary, Central Pollution Control Board
(iv) District Magistrate, East Delhi,
(v) Vice Chairman, Delhi Development Authority.*

4. Issue notice to the above respondents for filing their response by way of affidavit at least one week before the next date of hearing.”



2. That the grievance of the applicant¹¹ pertains to the Sewage Treatment Plant (STP) at Kondli Phase I to IV. It is stated that these STP's have been set up in the heart of the residential colonies, just opposite to the Gate No. 2 of Pocket - 6, surrounded by Mix Housing Flats, Kondli & Dallupura Villages and Vasundhara Enclave. The applicant alleges that the STP's are not complying with the environmental norms and they are releasing untreated water towards the residential roads and creating health hazard.
3. It is most respectfully submitted that the answering respondent does not have direct administrative or technical control over the operation or maintenance of the said STPs, which fall under the purview of the Delhi Jal Board (DJB) and are subject to environmental oversight by the Delhi Pollution Control Committee (DPCC) and the Central Pollution Control Board (CPCB).
4. Furthermore, the answering respondent keeping in mind the gravity of the matter had sought response from the DJB and the same was submitted by them.
5. It is humbly submitted that the District Administration shall also facilitate any remedial or enforcement measures directed by this Hon'ble Tribunal.
6. The present reply is being filed for the kind consideration of this Hon'ble Tribunal and may kindly be taken on record.


District Magistrate, East,
Govt. of NCT of Delhi



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AFFIDAVIT

I, AMOL SRIVASTAVA S/o. Sh. RAJESH KUMAR age 33 years, office at DM (EAST DELHI), do hereby solemnly affirm and declare as under:-

1. That I am the Respondent No. 4- District Magistrate, East, Govt. of NCT of Delhi Office and in that capacity I am well aware with the facts of the present matter and therefore competent to swear the present affidavit.
2. That I have gone through the contents of the accompanying application and have understood the same. The application has been drafted on my instructions by my counsel and I state that the contents of the application are true and correct to my knowledge and no part of it is false.

DEPONENT



VERIFICATION

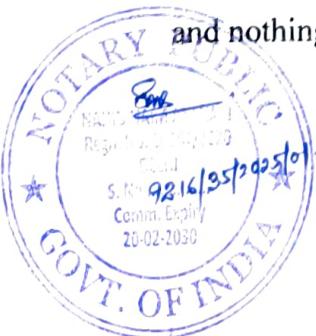
Verified at New Delhi on this 8th day of November, 2025 and that the contents of the above affidavit are true to the best of my knowledge and belief and nothing false has been stated therein.

DEPONENT



ATTESTED
S. Husari
NOTARY PUBLIC, DELHI

08 NOV 2025



ANNEXURE 1

| | | |
|--|--|--|
|  <p>Delhi Jal Board</p> | <p align="center">DELHI JAL BOARD; GOVT. OF NCT OF DELHI OFFICE OF THE EXECUTIVE ENGINEER (SDW)-IV SEWAGE TREATMENT PLANT KONDLI, KONDLI, DELHI-110096 E-mail: eesdw4.djb@nic.in</p> |  <p align="center">आज़ादी का अमृत महोत्सव</p> |
|--|--|--|

To

Sh. Amol Srivastava
District Magistrate
East Delhi

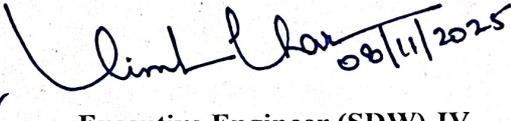
Subject: - Reply in the matter of OA No. – 408/2025.

May please find the point-wise reply in the above said matter: -

| Sr. No. | Grievances raised by the complainant | Reply |
|---------|--|--|
| 1. | The STPs at Kondli are not complying with the environmental norms and releasing untreated water towards residential road and creating health hazard. | <p>It is submitted that, all 4 phases of Kondli STP having cumulative treatment capacity 90 MGD are functioning on full capacity and complying with all the environmental norms. DPPC reports are enclosed as Annex "A"</p> <p>Furthermore, recently DJB has also done the work of de-silting of treated effluent channels carrying the treated effluent from Kondli STPs to the Shahdara drain, which were heavily silted/jammed/filled with malba & kachra dumped by the residential public of the New Ashok Nagar area. After the completion of the de-silting work, no spillage was observed.</p> <p>Hence, the said issue/grievance has been resolved, which was also confirmed by the members of the concern RWAs.</p> |



| | | |
|----|--|---|
| 2. | An action to cover open sewer area which is emitting foul smell and sludge area should be kept distantly as far as possible from residential area. | <p>It is submitted that; the odour control system has already been established at STP Ph-IV and all opening of sewer/sludge units are already covered after the rehabilitation work of the STP. Photographs of coverings are enclosed as Annex "B"</p> <p>Furthermore, the sludge streams of the STP are old constructions and permanent/fixed in nature and completely covered.</p> <p>Hence, the said issue/grievance has been resolved, which was also confirmed by the members of the concern RWAs.</p> |
|----|--|---|

for  08/11/2025
Executive Engineer (SDW)-IV

ANNEX - 'A'


DELHI POLLUTION CONTROL COMMITTEE

 (Government of N.C.T. of Delhi) 4th & 5th Floor, ISBT Building
 Kashmere Gate, Delhi 110006
 (Visit us at <https://www.dpccocms.nic.in>)


Report Number: DPCC/W/STP/25-26/157/2235

Dated 06/10/25

ANALYSIS REPORT OF STP FOR THE MONTH OF SEPTEMBER-2025

1. Name of STP : Kondli New
2. Sampling location : Inlet and Outlet of STP
3. Date of sampling : 02.09.2025
4. Samples collected by : DPCC Lab
5. Parameters analyzed and results :

| Sr. No. | Installed Capacity (MGD) | STP Standard | Parameters | | | | | | | Remarks |
|----------|--------------------------|--------------|------------|------------|------------|------------|---------------------|---------------------------|--------------------------------|-----------------------|
| | | | pH | TSS (mg/l) | BOD (mg/l) | COD (mg/l) | Oil & Grease (mg/l) | Ammonical Nitrogen (mg/l) | Dissolved Phosphate as P(mg/l) | |
| | | | 6.5-9.0 | 10 | 10 | 50 | 10 | 5 | 2 | |
| 1 | Ph-IV (45) | Inlet | 7.7 | 214 | 150 | 324 | 12.8 | 11.2 | 6.9 | |
| | | Outlet | 7.1 | 7 | 8 | 32 | 1.2 | 1.6 | 0.9 | Meeting the Standards |
| | | OLMS | 7.40 | 9.40 | 5.30 | 20.90 | - | 4.62 | - | |
| Total 45 | | | | | | | | | | |

Note - Fecal coliform analysis is not done due to bacteriological lab under rehabilitation.

 I/C Water Laboratory
 Dr. Shikha Gupta
 Incharge (Water Laboratory)

Scientist B /Analyst

AE(ESM)-J

JE(ESM)

ANNEX - 'A'



DELHI POLLUTION CONTROL COMMITTEE
 (Government of N.C.T. of Delhi) 4th & 5th Floor, ISBT Building
 Kashmere Gate, Delhi 110006
 (Visit us at <https://www.dpccomms.nic.in>)



Report Number: DPCC/W/STP/25-26/155/2233

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|----------|--------------------------|--------------|------------|------------|------------|------------|---------------------|---------------------------|---------|---------------------------------|
| | | | pH | TSS (mg/l) | BOD (mg/l) | COD (mg/l) | Oil & Grease (mg/l) | Ammonical Nitrogen (mg/l) | | Dissolved Phosphate as P (mg/l) |
| 1 | Ph-I (10) | Inlet | 6.5-9.0 | 10 | 10 | 50 | 10 | 5 | 2 | Meeting the Standards. |
| | | Outlet | 7.2 | 228 | 140 | 412 | 12.8 | 8.8 | 6.9 | |
| | | OLMS | 7.44 | 6.6 | 08 | 20 | - | 3.75 | - | |
| 2 | Ph-II & III (25+10) | Outlet | 7.6 | 8 | 6 | 32 | 0.4 | 1.4 | 1.0 | Meeting the Standards. |
| | | OLMS | 7.4 | 6.9 | 7.9 | 20.50 | - | 3.85 | - | |
| Total 45 | | | | | | | | | | |

Note - Fecal coliform analysis is not done due to bacteriological lab under rehabilitation.

Shubhi
 I/C Water Laboratory
 Incharge (Water Laboratory)

[Signature]
 Scientist B /Analyst

[Signature]
 AE(EM)-I

[Signature]
 JE(EM)



Annex "B"





Annex "B"

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